

BOARD OF CR NO.17

HHJ ADDL. SESSIONS JUDGE SHRI MILIND V. KURTADIKAR

DATE : 26/10/2020

Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	BA 1603/20	Adv. Amrish R. Salunke	Trombay PS	Hearing
2	ABA 790/20	Adv. Deepak R Kushwaha		Hearing
3	BA 1659/20	Adv. Bhaskar J. Sarwade.	Mankhurd	Hearing
4	BA 1673/20	Adv. Ashish Anil Dubey	Mankhurd	Hearing
5	BA 1674/20	Adv. Mohd. Ismail B. Khan	Shivaji Nagar PS	Hearing
6	ABA 823/20	Adv. M.H.Jamali	Shivaji Nagar PS	Hearing
7	ABA 866/20	Adv. Prakash N Wagh	Tilak Nagar PS	Hearing
8	BA 1895/20	Adv. Jondhale	Chembur	Hearing
9	BA 1960/20	Adv. Jyoti Raju Shahu	Shivaji Nagar PS	Hearing
10	BA 2002/20	Adv. Shrikant S. Shirsath	Nehru Nagar PS	Hearing
11	BA 2021/20	Adv. Shrikant S Shirsath	Nehru Nagar PS	Hearing
12	ABA 769/20	Adv. Vijay Suresh Raorane	Mankhurd	Order
13	BA 1920/20	Adv. Sudhir P. Khatu	Shivaji Nagar PS	Order
14	BA 1882/20	Adv. R. Sathyanarayanan	Nehru Nagar PS	Reply/Say
15	BA 06/20	Adv.	Bandra	Appearance
16	MA 918/20	Adv. Sharif Shaikh	Park site	Appearance
17	BA 742/20	Adv.	Chunabhatti	Appearance
18	Ex.			

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1	ABA 461	Adv. Amol Nikam	Shivaji Nagar PS	Hearing
2	BA 1770/20	Adv. Ganesh R. Iyer	RCF	Hearing
3	BA 1885/20	Adv. D. G. Gujral	RCF	Hearing
4	ABA 1077/20	Adv. Ganesh Iyer	RCF	Hearing
5	BA 1948/20	Adv. H. K. Pandey	Govandi	Hearing
6	BA 1967/20	Adv. Waqar Nasir Pathan	RCF	Hearing
7	BA 1969/20	Adv. S.C.Kewat.	Shivaji Nagar PS	Hearing
8	BA 1994/20	Adv. M/s. K.H. Associates	RCF	Hearing
9	BA 1996/20	Adv. Nawaz Usmani	RFC	Hearing
10	BA 2008/20	Adv.	Shivaji Nagar PS	Hearing
11	BA 2043/20	Adv. R. P. Singh	Shivaji Nagar PS	Hearing
12	BA 1108/20	Adv.		Order
13	BA 1844/20	Adv. Sana Shaikh.	Deonar	Order
14	BA 1901/20	Adv. Sana Shaikh.	Deonar	Order
15	BA 2047/20	Adv. Sana Shaikh.	Deonar	Order
16	BA 2052/20	Adv. Vijay Suresh Raorane	Shivaji Nagar PS	Reply/Say
17	BA 2084/20	Adv. M.H. Jabali.	Shivaji Nagar PS	Reply/Say
18	BA	Adv.		
19	BA	Adv.		
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Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 135/20	Adv. White And Brief Adv and Solicitors	Govandi	Hearing
2	ABA 579/20	Adv. Watulkar	Deonar	Hearing
3	ABA 786/20	Adv. Sanjay Jadhav		Hearing
4	ABA 922/20	Adv. Karen Mehta and Associates	Shivaji Nagar P.S.	Hearing
5	BA 1909/20	Adv. Amol B. Nikam	Shivaji Nagar P.S.	Hearing
6	BA 1976/20	Adv. M. H. Jabali	Shivaji Nagar P.S.	Hearing
7	BA 2028/20	Adv. Tushar N. Khandare	Tilak Nagar P.S.	Hearing
8	BA 2035/20	Adv. Waqar Pathan	Tilak Nagar P.S.	Hearing
9	BA 2048/20	Adv. M. H. Jabali	Chembur	Hearing
10	ABA 1281/19	Adv. Vaibhav N Jagtap	Tilak Nagar P.S.	Order
11	ABA 81/20	Adv. D G Gujral	Chembur	Order
12	ABA 843/20	Adv. Mohd. Ismail Khan		Order
13	ABA 958/20	Adv. Mohd.Ismail Khan	Mankhurd	Order
14	ABA 1012/20	Adv. AMOL NIKAM	Shivaji Nagar P.S.	Order
15	BA 1881/20	Adv. Amol D. Joshi	Nehru Nagar P.S.	Order
16	BA 2014/20	Adv. Gangurde.	Tilak Nagar P.S.	Reply/Say
17	BA 2049/20	Adv. Shaikh	Shivaji Nagar P.S.	Reply/Say
18	BA 2091/20	Adv. Ghadge	Shivaji Nagar P.S.	Reply/Say
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Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 254/19	Adv. Gheewala		Hearing
2	ABA 1016/19	Adv. Awasthi	Govandi	
3	B A in S.c. 241/20		Govandhi	
4	ABA 315/20	Adv. Tiwari	Tilak Ng.	PH
5	ABA 357/20	Adv. S. Shaikh	RCF	
6	ABA 812/20	Adv.Holmaghi	Tilak ng.	
7	ABA 820/20	Adv.Holmaghi	Tilak Ng.	
8	BA 1874/20	Adv.Dev Gupta	RCF	
9	ABA 1165/20	Adv. Suradkar	Nehru Ng.	
10	ABA 447/20	Adv. Rais Khan	Chunabhati	
11	BA 1531/20	Adv.S Kureshi	Deonar	
12	ABA 1179/20	R Sawant	Shivaji Ng.	
13	BA 2097/20	Yash associsted	RCF	

14 ABA 1258/20 M. Khan Nerhu Ng.

15	S.C. 218/17	Adv. Gujral		Wadala T.T,		
16	S.c. 41/20					

17. ABA 1395/19 Gupta Mantugha Order

18 ABA 466/20 M. Khan Shivaji Ng. Order

19 M.A. in S.C.130/20 Order

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Sr.No.	Case No.	Advocate name	Police Station	Purpose
1	ABA 1592/19	Adv. Lalchandani	Rcf	Hearing
2	M.A. 824/20	Adv. kewat	Mankhurd	Hearing
3	ABA 1027/20	Adv.hitani	RCF	Hearing
4	ABA 1143/20		Trombay	Hearing
5	BA 2011/20	Adv.Gujral	Teombay	Hearing
6	BA 2023/20	M.I Khan	Shivaji Ng.	Hearing
7	ABA 1257/20	Adv, Jabali	Mankhurd	Reply
8	BA 2105/20	Adv. Raorane	Mankhurd	Reply
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